

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DBS AFFORDABLE HOME STRATEGY LIMITED.

1.	Name of corporate debtor	DBS Affordable Home Strategy Limited.
2.	Date of incorporation of corporate debtor	07/07/2009
3.	Authority under which corporate debtor is incorporated/ registered	Registrar Of Companies, Gujarat.
4.	Corporate Identity Number of corporate debtor	U70101GJ2009PLC057477
5.	Address of the registered office and principal office (if any) of corporate debtor	Block No. 130, Adalaj Koba Highway Dist:- Gandhinagar Gandhinagar GJ 382421IN
6.	Date of closure of insolvency resolution process	19/10/2020
7.	Liquidation commencement date of corporate debtor	17/12/2020 Order Dated: 03/12/2020 Received by Liquidator on: 17/12/2020
8.	Name Address Mail Address Telephone Number The Registration Number of the Liquidator	Mr. Pinakin Shah A/201 Siddhi Vinayak Towers, B/h DCP Office, Next to Kataria House, off S.G.Highway, Makaraba, Ahmedabad-380051, Gujarat. pinakincs@yahoo.com 079-48011366, 9227223377 IBBI/IPA-002/IP-00106/2017- 18/10248

A/201 Siddhi Vinayak Towers, Next to Kataria House, Off. S.G. Highway, Makaraba, Ahmedabad-380051.



9.	Last date for submission of claims	19/01/2021
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Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the DBS Affordable Home Strategy Limited on 03/12/2020 under section 33 of the Code.

The stakeholders of DBS Affordable Home Strategy Limited are hereby called upon to submit a proof of their claims, on or before 19/01/2021, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Siddhi

Pinakin Shah

IBBI Reg. No.: IBBI/PA-002/IP-00106/2017-18/10248

Date: 19th December 2020.

Place: Ahmedabad